

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:7055

ANSWERED ON:08.05.2015

LOAN WAIVER SCHEME

Patil Shri Kapil Moreshwar;Reddy Shri Mekapati Rajamohan;Sampath Shri Anirudhan

Will the Minister of FINANCE be pleased to state:

- (a) the details of various debt-waiver schemes for farmers announced by the Government during the last few years;
- (b) the number of farmers benefited in each State/UT;
- (c) the expenditure incurred by Government on the such schemes;
- (d) whether it is a fact that many ineligible farmers benefited by such schemes; and
- (e) if so, the details thereof and the corrective measures taken by the Government in this regard?

Answer

The Minister of State in the Ministry of Finance (Shri Jayant Sinha)

(a)to (c) The Agricultural Debt Waiver and Debt Relief Scheme(ADWDRS) was announced in the Union Budget 2008-09 and detailed guidelines for ADWDRS, 2008 were issued on 28.5. 2008. The Scheme benefitted 3.73 crore farmers to the extent of Rs. 52,259.86 crore.

(d) & (e) The Performance Audit of the Agricultural Debt Waiver and Debt Relief Scheme (ADWDRS), 2008 was carried out by the Comptroller & Auditor General of India(CAG) from April, 2011 to March, 2012 which reported various errors of inclusion and exclusion at the beneficiary level.

Based on the feedback during Exit Conference with CAG on 7.12.2012, the Government on 11.1.2013 directed all institutions to take immediate corrective action, including recovery of such amounts from ineligible beneficiaries, recovery of any excess payment and fixing responsibility of the bank staff in appropriate cases. Based on the re-verification exercise by lending institutions, recoveries of Rs. 627 crore were made. Disciplinary action was also initiated/taken against the delinquent staff by the lending institutions.